

12.43 hrs.

## PAPERS LAID ON THE TABLE

DOCUMENTS UNDER THE TARIFF COM-  
MISSION ACT, 1951

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):** Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

- (i) Report (1962) of the Tariff Commission on the review of protection to the Dyestuff Industry.
- (ii) Government Resolution No. 52 (1)-Tar/62 dated the 13th November, 1963.
- (iii) Statement explaining the reasons why a copy each of the documents at (i) and (ii) above could not be laid on the Table within the period prescribed in the said sub-section. [Placed in Library, See No. LT-1825/63].

NATIONAL WELFARE BOARD FOR SEA-  
FARERS RULES, 1963.

**The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):** Sir, I beg to re-lay on the Table a copy of the National Welfare Board for Seafarers Rules, 1963 published in Notification No. G.S.R. 1187 dated the 13th July, 1963, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library, See LT-1625/63]

RICE MILLING INDUSTRY (REGULATION  
AND LICENSING) AMENDMENT RULES,  
1963

**The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas):** Sir, I beg to re-lay on the Table a copy of the Rice Milling Industry (Regulation and Licensing) Amendment Rules, 1963 published in Notification No. G.S.R. 1369 dated the

17th August, 1963, under sub-section (4) of section 22 of the Rice Milling Industry (Regulation) Act, 1958. [Placed in Library, See No. LT-1561/63]

DISPLACED PERSONS (COMPENSATION  
AND REHABILITATION) EIGHTH AMEND-  
MENT RULES, 1963.

**The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Nasker):** Sir, I beg to lay on the Table a copy of the Displaced Persons (Compensation and Rehabilitation) Eighth Amendment Rules, 1963 published in Notification No. 1634 dated the 12th October, 1963, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954. [Placed in Library, See No. LT-1562/68]

12.46 hrs.

## RE: RAILWAY ACCIDENT

**Mr. Speaker:** There was a notice received about a railway accident from Shri P. C. Borooah, Shri Mani Ram Bagri, Shri Ram Sewak Yadav, Shri Homi Daji, Shri Yashpal Singh, Shri Vishram Prasad, Shri Hari Vishnu Kamath and others. Is the hon. Minister in a position to make a statement?

**The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan)** rose—

**Mr. Speaker:** He may make the statement at five o'clock because we have already taken up one Calling Attention Notice today. So this will come up at five o'clock today.

12.47 hrs.

STATEMENT RE: RICE POSITION  
IN THE COUNTRY

**The Deputy Minister in the Ministry of Food and Agriculture (Shri**